

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Free World Exports Pvt. Ltd.

MAIN PETITION NUMBER : IBA/642/2019

(IA/MA) APPLICATION NUMBERS

IA/477(CHE)/2022; IA/478(CHE)/2022

ORDER

Shri. Bathri Narayan, Ld. Counsel for the Applicant/Liquidator.

Shri. A.G. Satyanarayana, Ld. Counsel for R1.

Shri. Annal P., Ld. Counsel for R3 in IA/478(CHE)/2023.

None for the other Respondents in IA/477(CHE)2022.

Counsel for the Applicant submits that now the Liquidator has been replaced and that the newly appointed Liquidator wants to pursue this application. Till date, no steps have been taken for substitution.

Proceedings of dated 18.12.2023 reveals that Ms. Pavithra Dayalan, had appeared on behalf of the Applicant. Till date, no substitution application has been filed.

In the interest of justice and on the request of the Counsel for the Applicant, one more opportunity is given to the Applicant to take steps for substitution, failing which, it will be presumed that Applicant is not interested in prosecution of the applications.

List both the applications for taking steps / hearing on **11.03.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs